

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

107

C.P.No.637/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH AUGUST, 2018, 10:30 A.M.

Name of the Company	Ameer Mahmood Shaikh -Vs- M/s National Automotive Components Pvt Ltd		
Under Section	97		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. VICTOR DUTTA, ADV

for the petitioner.

Dr. Adv

2. Brijesh Kumar Karim

R.O.C - Jharkhand
Raichhi

27/8/2018

BK Karim

27/08/2018

ORDER

Ld. Counsel for petitioner and Mr. Brijesh Kumar representing ROC Jharkhand in person is present.

Ld. ROC, Jharkhand has appeared in person. It is submitted that due to pressure of work, he could not submit the report on time. He submitted his report on 21/08/2018 by speed post. It is recorded.

However, ROC, Jharkhand is warned not to delay in submitting its report, and expected to file it as directed. Serve a copy of this order to the ROC, Jharkhand.

List it for hearing on 28/08/2018.

Sd

(Jinan K.R.)
Member (J)